

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5544
ANSWERED ON:24.04.2001
SPECIAL CENTRAL ASSISTANCE FOR TRIBAL SUB PLAN
RAMSHETH THAKUR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the State-wise Special Central Assistance provided under the Tribal Sub-Plan during the Eighth Plan and the first three years of Ninth Plan, till date;
- (b) the achievements made by the State Governments by this fund, State-wise;
- (c) whether the Union Government have engaged some Non-Governmental Research Organisations to assess the manner of utilisation of the special assistance by the State Governments;
- (d) if so, whether these research organizations have submitted their reports;
- (e) if so, the outcome thereof; and
- (f) the action taken by the Union Government against the defaulter States on the basis of reports of the research organizations?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b) A statement is laid on the Table of the House.

(c) to (e) The Government of India had engaged Non-governmental Research Organisation like Project corporate Consultant Pvt. Ltd., Bhubaneswar, to assess the manner of utilization of SCA by the State Governments of Andhra Pradesh, Orissa and Tamilnadu. The Research Organisation has observed that there has been some deviation in the utilization of SCA from the purpose for which SCA is meant.

(f) The concerned State Governments have been requested to take corrective measures.